<u>ORDER</u>

As per order of Hon'ble High Court of Delhi No. 25/DHC/Gaz/G-7/VI.E.2(a)2023 dated 24.05.2023, **Sh. Gaurav Katariya, Ld. MM has been transferred** to West District Tis Hazari courts, Delhi. In the partial modification of Duty Roster for the month of May 2023 (Ref. No. 12833- 12922 ' CMM / North / Rohini / Delhi / 2023 dated 27.04.2023). it is ordered that Ms. Jyoti Nain, Ld. MM shall work as Duty MM on 29.05.2023.

\$ 25/0-173 Virender Singh)

Chief Metropolitan Magistrate North District, Rohini, Delhi.

10164-16297

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No.....CMM/ North/Rohini/Delhi/2023. Copy forwarded for information and necessary action to :

- DATED: とうっちょくよ
- : . The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Ld. District Judge & Sessions Judge, North District, Delhi.
- 3. The Magistrates posted in North District, Delhi.
- -. The Secretary, DLSA, North District, Rohini Courts, Delhi.
- 5. The Incharge, Facilitation Centre, Rohini Courts, Delhi.
- 6. The Secretary, Rohini Court Bar Association, Rohini, Delhi.
- 7. Law Officer, Tihar Jail, Delhi
- 8. The Chief Public Prosecutor (North).
- 9. The Chief Public Prosecutor (North-West).
- 10. The D.C.P. (Outer).
- 11. The D.C.P. (North-West).
- 12. The Supdt. Rohini Jail, Delhi.
- 13. The Incharge Lock-up, Rohini Courts, Delhi.
- 14. The Incharge Cash Branch, Room No.18, Ground Floor, Rohini Courts, Delhi.
- 15. Reader, Video Conferencing Room, Rohini Courts, Delhi.
- 16. The Controlling Officer, Pool-Car, Rohini Courts, Delhi.
- 17. The Care Taker, Rohini Courts, Delhi.
- 18. For Uploading on centralized web-site through LAYERS.
 - 19. For Uploading on LAYERS.
 - 20. Notice Board.
 - 21. The DCP (Rohini)
 - 22. The DCP (Outer North)
 - 23. Security Incharge, Rohini Courts Delhi

25/03/22

(Virender Singh) Chief Metropolitan Magistrate North District, Rohini, Delhi.